

(d) if so, the main reasons for taking such a decision and what would be its impact?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) Roller Milling Industry has been delicensed since 1986 throughout the country.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

#### **Industrial Output**

3195. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have identified the industrial units in different parts of the country where production has been declining;

(b) if so, the details thereof;

(c) the steps taken by the Government to increase the industrial output; and

(d) the details of the policy of the Government with regard to increase in industrial production?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) Compilation of unit-wise and State-wise data is not being carried out due to the difficulty of several units being multi-product and at multiple locations.

(c) and (d) The Industrial Policy announced on 24th July, 1991 and the Policy for promoting and strengthening Small, Tiny and Village Enterprises announced on 6th August, 1991

contain a package of measures which will provide a boost to overall industrial production.

#### **Public Sector Undertakings in U. P.**

3196. SHRI VISHWANATH SHARMA:  
DR. LAXMINARAYAN MANI TRIPATHI:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to establish some new industries in the Public Sector in Uttar Pradesh particularly in Bahraich and Tarai districts during the current financial year; and

(b) if so, the details thereof alongwith their proposed locations?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) No, Sir.

(b) Does not arise.

#### **Promotion of Khadi and Village Industries in Uttarakhand, U. P.**

3197. SHRI V. N. SHARMA: Will the PRIME MINISTER be pleased to state:

(a) the measures taken by the Khadi and Village Industries Commission for promotion of khadi and village industries in Uttarakhand Division of Uttar Pradesh;

(b) the amount spent by the Commission for promotion of khadi and village industries in Uttarakhand during last three years, year-wise; and

(c) the programme of the Commission for the purpose in the year 1991-92 and the amount earmarked?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) KVIC provides financial assistance as per liberalised pattern of assistance formulated for hill, border, tribal areas and weaker sections. KVIC has its regional office at Haldwani with sub-offices at Pithoragarh and Rishikesh with a view to cater to the needs of the Uttarakhand division of U. P.

(b) The amount provided by KVIC directly to Uttarakhand area of U. P. in the last 3 years is as follows:—

(Rs. in lakhs)

	Khadi	Village Industries
1988-89	15.94	53.33
1989-90	22.83	85.19
1990-91	39.44	71.16

In addition, KVIC allocates funds every year to KVI Boards for the development of village industries in the State, a part of which is spent in the Uttarakhand area.

(c) KVI programmes are on going programmes and the proposed allocation for departmental programmes of KVIC and directly aided institutions for 1991-92 are as under:—

1991-92 (Rs. in lakhs)

	Khadi	Village Industries
Departmental	3.75	0.29
Directly aided institutions of KVIC	106.75	105.80

KVIC also has a target to distribute 500 bee-hives and 20 honey extractors under bee-keeping programme run departmentally. Four summer courses shall also be conducted during 1991-92.

**Irregularities in Evaluation of Answer Sheets of Assistants' and Clerks' Grade Examinations**

3198. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether irregularities in the matter of evaluating the answer sheets of the Assistants' Grade and Clerks' Grade Examinations, 1990 have come to the notice of the Government;

(b) if so, the details thereof;

(c) whether the Central Bureau of Investigation has seized the result of the Clerks' Grade Examination, 1990;

(d) if so, the details thereof;

(e) the system of evaluating the answer sheets of the Assistants' Grade and Clerks' Grade Examination, i.e., whether the marking is done manually or by computer; and

(f) when the results of the above examinations are likely to be announced?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, sir.

(b) to (d) Do not arise.

(e) Manually.

(f) The result of the Clerks' Grade Examination, 1990, was declared on 31st July, 1991, while the result of the Assistants' Grade Examination, 1989, is expected to be announced by the end of September, 1991.

*[Translation]*

**Shortage of Food Items and Kerosene in Orissa**

3199. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Govern-